

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **31.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : Contempt/2/2020 in CP/1210/IB/2018
NAME OF PETITIONER : Ashok Seshadri (Adept Technology Pvt Ltd)
NAME OF RESPONDENT : ICICI Bank Ltd
SECTION : Sec 425

ORDER

Due to paucity of time, this matter is adjourned to **30.04.2021.**


(K.NATARAJAN)
Deputy Registrar

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